

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT NO.III

C.P-480/2016

IN THE MATTER OF:

M/s. Capital Electrotech. Ltd.& Ors.

.... PETITIONER

SECTION :

Under Section 391 & 394

Order delivered on 16.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner

: Mr. Mukesh Sukhija, Advocate

For the Respondent

: -

For RD (NR) Delhi

: Mr. Manish Raj, Company Prosecutor


For Official Liquidator

:Ms. Chetana Kandpal, Company Prosecutor

ORDER

Learned Counsel for the petitioner is present.

At the request of the Ld. Counsel for the petitioner, the matter is posted
on 23.8.2017.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
16.8.2017